

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK**

ORIGINAL APPLICATION NO.631 OF 2006
Cuttack, this the 09th Day of October, 2007

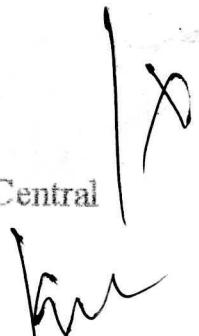
Gour Chandra Mondal..... Applicant

Vs.

Union of India & Others Respondents

FOR INSTRUCTIONS

1. Whether it be referred to reporters or not?
2. Whether it be circulated to all the Benches of the Central Administrative Tribunal or not?


(KULDIP SINGH)
VICE-CHAIRMAN

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**CENTRAL ADMINISTRATIVE TRIBUNAL
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ORIGINAL APPLICATION NO.631 OF 2006
Cuttack, this the 09th Day of October, 2007

CORAM:

HON'BLE SHRI KULDIP SINGH, VICE-CHARMAN

IN THE CASE OF:

Shri Gour Chandra Mondal, aged about 41 years, son of Late Jowharlal Mondal, permanent resident of VillGazipur, P.O.Bargarh, Chumuk, P.S.Shyampur, Dist. Howrah (West Bengal), at present working as Light House Attendant (L.H.A.), Paradeep Light House, P.o.Paradip Port, Dist. Jagatsinghpur,(Orissa).

..... Applicant

By the Advocate(s) M/s B.S. Tripathy,
M.K. Rath,
J. Pati

Vs.

1. Union of India represented thorough its Secretary to Govt. of India, Ministry of Shipping, Road Transport and Highways, Transport Bhawan No.1, Parliament Street, New Delhi.
2. The Director General, Directorate General of Light Houses and Light Ships, Noida, A/13, Sector-24, Buddha Nagar, Uttar Pradesh – 201 301
3. The Director (Regional), Directorate of Light Houses and Light Ships, Dip Bhawan, D/372/2, Taratalla Road, Kolkata - 700 088.
4. Assistant Engineer(E), Light Houses and Light Ships, DOPS Station, Paradeep Light House, P.O. Paradeep Port, Dist. Jagatsinghpur, (Orissa).
5. Shri Pranab Kumar Karmakar, Light House Attendant (L.H.A.), Kolkata, Office of the Director (Regional), D/372/2, Taratalla Road, Kolkata-88.

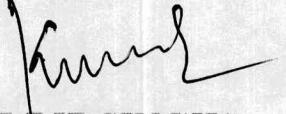
..... Respondent(s)

By the Advocate(s)..... Mr.D.K. Behera

O R D E R

SHRI KULDIP SINGH, VICE-CHAIRMAN

Heard Mr. B.S. Tripathy, Ld. Counsel for the Applicant and Mr. D.K. Behera, Ld. Counsel for the Respondents. The Applicant has filed this O.A. seeking transfer to Calcutta. This is the 4th round of litigation. In this O.A. he is highlighting his personal difficulties. In the counter the Department has pointed out that there were only 02 posts available at Calcutta Dip Bhawan but the same posts are occupied by the Official Respondent No.3. In the circumstances I am not able to give any direction to the Respondents to post the applicant immediately at Kolkata. However, under the circumstances this O.A is disposed of with a direction to the Respondents to consider the grievance of applicant for transfer as and when vacancy is made available sympathetically. No costs.


(KULDIP SINGH)
VICE-CHAIRMAN